

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No. of 199

Applicant(s).....

Respondent(s).....

M. Vijay Rajan & Others

Union of India & Others

Advocate for Applicant(s)

Advocate for Respondent(s)

Mr. T.P. Sharma

Mr. Praveen Balwada

Notes of the Registry	MA 556/94 in OA 41/93	Orders of the Tribunal
27.10.94		<p>Mr. T.P. Sharma - Counsel for the applicants Mr. Praveen Balwada - Counsel for the respondents.</p> <p>In this MA, the applicant had prayed that certain clerical errors ^{have} kept in the order passed in OA no. 41/93 dated 10.8.94. After hearing the ^{the} counsel for applicants and the respondents, we direct that the following corrections may be made in the order dated 10.8.94.</p> <p>(i) The name of the applicant 'Bachhendra Singh' should be read as 'Bachiter Singh Gill'.</p> <p>(ii) The name of the applicant 'Madhukar Pandya' should be read as 'Madhukar Panday'.</p> <p>(iii) In para 2 of the order, it was mentioned that the applicants are at present working in the office of Chief Engineer MES, Jaipur. 'Jaipur' should be read as 'Jaipur Zone'.</p> <p>(iv) In para 6 of the order, it was mentioned that tracers have been granted scale of pay Rs. 33-560 (Pre-revised); Scale of pay should be read as 330-560 (Pre-revised).</p> <p>The MA is disposed of accordingly.</p> <p><i>18/11/94</i> <i>11/11/94</i> <i>11/11/94</i></p> <p>(O.P.SHARMA) MEMBER(A)</p> <p><i>Gopal Krishna</i> (GOPAL KRISHNA MEMBER(J))</p>